

High Court of Jharkhand, Ranchi

Office Order No. 276/Accts.

Dated 27.04.2026

The Court has been pleased to direct that the cases of Litigants/Advocates with Disability and cases related to Acid Attack Victims shall be listed on priority basis.

As such, all concerned are hereby directed to adhere to the Court's aforesaid direction strictly.

By Order of the Court,

Sd/-

(Satya Prakash Sinha)
Registrar General

Memo No. _____/Accts.

Dated _____.04.2026

Copy forwarded to C.P.C.e-Committee, High Court of Jharkhand, Ranchi to upload this Office Order on the website of High Court of Jharkhand.

Sd/-

(Satya Prakash Sinha)
Registrar General

Memo No. _____/Accts.

Dated _____.04.2026

Copy forwarded to Advocate General, Jharkhand, Ranchi / Chairman, Jharkhand State Bar Council, Ranchi / Addl. Solicitor General of India / President, Advocates' Association, High Court of Jharkhand, Ranchi / Secretary, Advocates' Association, High Court of Jharkhand, Ranchifor information and needful.

Sd/-

(Satya Prakash Sinha)
Registrar General

Memo No. 1067/Accts.

Dated 27.04.2026

Copy forwarded to Registrar (Judicial) / Registrar (Admn.) / Registrar (Estab.) / Registrar (Vigilance)/ Member Secretary, S.C.M.S./ Deputy Secretary, SCMS Secretariat / O.S.D. to Hon'ble The Chief Justice / P.P.S. to Hon'ble The Chief Justice / All Secretaries of the Court / All Joint Registrars, Deputy Registrars and Assistant Registrars (Judicial & Non-Judicial) / Court Masters / O/o Registrar General / O/o of the Registrar (Judicial) / All Section Officers in-charge of Judicial Sections with a direction to inform all Officers and Staff working in their respective Sections ----- High Court of Jharkhand, Ranchi for information and needful.


(Satya Prakash Sinha)
Registrar General